

**HIGH COURT FOR THE STATE OF TELANGANA  
AT HYDERABAD  
(Special Original Jurisdiction)**

WEDNESDAY, THE ELEVENTH DAY OF JANUARY  
TWO THOUSAND AND TWENTY THREE

**PRESENT**

**THE HON'BLE SRI JUSTICE K. SARATH**

**WRIT PETITION NO: 39378 OF 2022**

**Between:**

1. M/s Musaddilal Gems and Jewels (India) Private Limited, Having its registered office at 6-3-563, Banjara Hills Main Road, Erramanzil Colony, Venkataraman Colony. Khairtabad, Hyderabad, Telangana - 500004 Rep. by its Director Shri. Shashank Gupta.
2. Shri. Shashank Gupta, S/o. Anurag Gupta, Aged about 30 years, occ Director of 1st Petitioner Company, R/o 3-5-784/B and C, King Koti Road, Nagina Building, Hyderabad- 500001.
3. Shri Rudraksh Gupta, S/o Anurag Gupta, Aged about 26 years, Occ Director of 1st Petitioner Company, R/o 3-5-784/B and C, King Koti Road, Nagina Building, Hyderabad - 500001.
4. Smt. Vandana Gupta, W/o Anurag Gupta, Aged about 48 years, Occ Director of 1st Petitioner Company, R/o 3-5-784/B and C, King Koti Road, Nagina Building, Hyderabad- 500001.

...PETITIONERS

**AND**

1. UNION OF INDIA, Ministry of Finance, Represented by its Secretary North Block Central Secretariat, New Delhi 110 004.
2. The Additional Director, Directorate of Enforcement, Hyderabad Zonal Officer, Government of India, Ministry of Finance, Department of Revenue, 3rd Floor, Shakkar Bhavan, Basheerbagh, Hyderabad - 500 004.
3. The Deputy Director, Directorate of Enforcement, Government of India, Ministry of Finance, Department of Revenue, 3rd Floor, Shakkar Bhavan, Basheerbagh, Hyderabad - 500 004.

...RESPONDENTS

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue a writ, order or direction more particularly one in the nature of Writ of Mandamus, to declare the action of the 3rd respondent in conducting search and seizure at the Premises of the 1<sup>st</sup> Petitioner company and at the residents of the petitioners No. 2 to 4, thereby seizing all the assets mentioned in Annexure - A, Annexure- B and Annexure- C, including jewellery valued of Rs. 53,98,56,497/- (as per Valuation report dt. 17.10.2022) under Panchanama dt. 18.10.2022 is illegal, arbitrary, without authority, without jurisdiction, against the provisions of PMLA Act and against the settled principles of law and

consequently set aside the same by directing the respondents to release all the assets mentioned in Annexure - A, Annexure- B and Annexure- C, including jewellery valued of Rs. 53,98,56,497/- (as per Valuation report dt. 17.10.2022) under Panchanama dt. 18.10.2022 to the Petitioners forthwith

**IA NO: 1 OF 2022**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the respondents to Stay all further proceedings pursuant to search and seizure conducted on 17.10.2022 and Panchanama drawn on 18.10.2022 at the Premises of the petitioners, Pending disposal of the Main Writ Petition

**IA NO: 2 OF 2022**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the respondents to release all the assets mentioned in Annexure - A, Annexure- B and Annexure- C, including jewellery valued of Rs. 53,98,56,497/- (as per Valuation report dt. 7.10.2022) under Panchanama dt. 18.10.2022 to the Petitioners forthwith, Pending disposal of the Main Writ Petition

**IA NO: 3 OF 2022**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to receive the documents as additional material papers along with above facts as additional affidavit

**IA NO: 4 OF 2022:**

**Between:**

1. M/s Musaddilal Gems and Jewels (India) Private Limited, Having its registered office at 6-3-563, Banjara Hills Main Road, Erramanzil Colony, Venkataraman Colony. Khairtabad, Hyderabad, Telangana - 500004 Rep. by its Director Shri. Shashank Gupta.
2. Shri. Shashank Gupta, S/o. Anurag Gupta, Aged about 30 years, occ Director of 1st Petitioner Company, R/o 3-5-784/B and C, King Koti Road, Nagina Building, Hyderabad- 500001.
3. Shri Rudraksh Gupta, S/o Anurag Gupta, Aged about 26 years, Occ Director of 1st Petitioner Company, R/o 3-5-784/B and C, King Koti Road, Nagina Building, Hyderabad - 500001.